

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.S.P. No. 1025/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

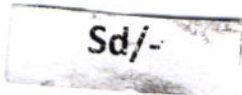
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES: Technofire Protection Systems Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013

ORDER

The Company Petition is **allowed**, vide separate order.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)